

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 1069
TO BE ANSWERED ON 8TH FEBRUARY, 2021**

Integration of Various Education Schemes

1069. COL. RAJYAVARDHAN RATHORE:

Will the Minister of EDUCATION be pleased to state:

- (a) the status and details of steps taken for integration of the Sarva Shiksha Abhiyan, Rashtriya Madhyamik Shiksha Abhiyan, and Teacher Education, into the Samagra Shiksha Abhiyan, at the national and state level since the inception of SSA;
- (b) the details of quantum of funds allocated to the SSA since its inception, State/district-wise including Rajasthan;
- (c) the details of any proposals that have been presented towards the fulfilment of the SSA's objective of creating a comprehensive strategic plan for development of school education at the district level;
- (d) the specific details of proposals for the implementation of the SSA in rural areas; and
- (e) the number of and details of areas identified as Educationally Backward Blocks, LWEs affected districts, Special Focus Districts, Border areas and the Aspirational districts in each State and down to the district level in Rajasthan, and how many of these categories fall in rural districts in Rajasthan?

ANSWER

**MINISTER OF EDUCATION
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) to (d): The Department has launched the Samagra Shiksha – an Integrated Scheme for School Education by subsuming the erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE) from 2018-19. It is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education.

The major objectives of the Samagra Shiksha include provisioning of quality education and enhancing learning outcomes of students, bridging social and gender gaps in school education, ensuring equity and inclusion at all levels of school education, ensuring minimum standards in schooling, promoting vocationalisation of education, supporting States and UTs in implementation of The Right of Children to Free and Compulsory Education (RTE) Act, 2009 and strengthening and up-gradation of SCERTs/State Institutes of Education and DIETs.

Under the Samagra Shiksha, the States and UTs were asked to form a single State Implementation Society (SIS) at the State/UT level and one single implementation unit at district and sub-district levels, for implementation of the scheme.

Under Samagra Shiksha Scheme, the annual plans are prepared by the States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B) Proposal. These plans are then appraised and approved/estimated by the Project Approval Board (PAB) in the Department of School Education & Literacy in consultation with the States and UTs as per the programmatic and financial norms of the scheme, availability of funds and physical and financial progress of the State for the interventions approved earlier. Further, the funds are released on the basis of submission of Audited Accounts, Utilization Certificate, physical and financial progress and other documents as prescribed under the Financial Management & Procurement (FMP) Manual of Samagra Shiksha.

The statement showing State/UT-wise details on release of central share under Samagra Shiksha since 2018-19 to 2020-21 is at **Annexure-I**.

(e) The Samagra Shiksha aims to achieve universal access, at all levels of education in an inclusive and equitable manner by provisioning of schooling facilities to all children including children belonging to Scheduled Castes (SC), Scheduled Tribes (ST) and Minority communities, children affected with migration, urban deprived children, homeless children, children without adult protection, children affected with LWE extremism, children affected with violence etc. Preference for various interventions is given to Educationally Backward Blocks (EBBs), LWE affected districts, Special Focus Districts (SFDs) and Aspirational Districts. Statement indicating State / UT wise details of EBB, LWEs affected districts, Special Focused Districts and Aspirational Districts is given at **Annexure-II**.

ANNEXURE-I

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF LOK SABHA UNSTARRED QUESTION NO. 1069 FOR ANSWER ON 08.02.2021 ASKED BY COL. RAJYAVARDHAN RATHORE REGARDING INTEGRATION OF VARIOUS EDUCATION SCHEMES.

State/UT-wise details of total central share released under Samagra Shiksha during 2018-19 to 2020-21.

(Rs. in lakh)

Sl.No	Name of the State	2018-19	2019-20	2020-21 (upto December, 2020)
		Samagra	Samagra Shiksha	Samagra Shiksha
		Central Share	Central Share	Central Share
1	A & N Islands	2180.33	3093.94	2713.79
2	Andhra Pradesh	95096.76	105996.21	49702.08
3	Arunachal Pradesh	33048.8	34717.07	21688.73
4	Assam	157072.23	152100.38	113809.55
5	Bihar	305837.73	326693.12	197641.05
6	Chandigarh	7714.56	6371.14	2195.11
7	Chhattisgarh	88206.43	101322.73	24132.66
8	Dadra & N. Haveli	3462.38	3835.33	2633.12
9	Daman & Diu	631.22	924.44	0.00
10	Delhi	13981.74	25698.06	13613.89
11	Goa	1353.03	1525.39	1358.00
12	Gujarat	67089.17	115286.16	73173.73
13	Haryana	57841.95	61846.56	49470.51
14	Himachal Pradesh	43295.44	47315.93	36135.50
15	Jammu & Kashmir	171776.09	74028.22	8807.90
16	Jharkhand	68596.00	91426.74	66128.44
17	Karnataka	62784.00	73032.69	45410.94
18	Kerala	25604.99	21420.28	17835.60
19	Lakshadweep	0.00	4147.17	3768.45
20	Ladakh	265.07	728.11	254.63.00
21	Madhya Pradesh	243783.65	256144.65	192646.40
22	Maharashtra	95051.92	73423.81	34621.28
23	Manipur	25202.01	27363.08	14433.92
24	Meghalaya	23784.62	32311.14	21222.58
25	Mizoram	14630.41	16813.38	13264.97
26	Nagaland	19766.33	19047.59	13455.05
27	Odisha	123021.51	189289.15	94499.23
28	Puducherry	804.88	786.54	972.44
29	Punjab	44400	46239.27	38069.87
30	Rajasthan	262721.45	291132.13	168455.54
31	Sikkim	6624.19	11040.54	5654.970
32	Tamil Nadu	147444.01	176912.17	116757.37
33	Telangana	68840.41	109524.00	31398.16
34	Tripura	24896.48	23492.36	23181.19
35	Uttar Pradesh	462541.04	498559.56	343164.16
36	Uttarakhand	51138.26	51187.76	11841.67
37	West Bengal	108934.52	157905.49	99797.83
	Total	2929423.61	3232682.29	1953910.31

Source: PRABANDH reported figures

STATEMENT REFERRED TO IN REPLY TO PART (E) OF LOK SABHA UNSTARRED QUESTION NO. 1069 FOR ANSWER ON 08.02.2021 ASKED BY COL. RAJYAVARDHAN RATHORE REGARDING INTEGRATION OF VARIOUS EDUCATION SCHEMES.

State/UT-wise details of EBB, LWEs affected districts, Special Focused Districts and Aspirational Districts

S. No	Name of the State	SOCIAL CATEGORY GROUP							Total No. of EBBs (as per census 2001)
		Scheduled Tribes (25% and above)	Scheduled Castes (25% and above)	PMO's 121 Minority Districts	Muslim Concentration (20% and above)	LWE Districts	LWE worst affected Districts	Aspirational Districts	
1	Andaman & Nicobar Islands	0	0	2	0	0	0	0	
2	Andhra Pradesh	0	0	0	0	6	1	3	348
3	Arunachal Pradesh	9	0	7	0	0	0	1	38
4	Assam	2	0	13	13	0	0	7	81
5	Bihar	0	1	7	7	16	4	13	530
6	Chhattisgarh	7	0	0	0	14	8	10	75
7	Dadra & Nagar Haveli	1	0	0	0	0	0	0	1
8	Delhi	0	0	2	2	0	0	0	
9	Goa	0	0	1	0	0	0	0	
10	Gujarat	6	0	0	2	0	0	2	85
11	Haryana	0	3	2	1	0	0	1	37
12	Himachal Pradesh	2	6	2	0	0	0	1	5
13	Jammu & Kashmir	4	0	1	11	0	0	2	87
14	Jharkhand	8	2	4	5	19	13	19	203
15	Karnataka	0	1	3	1	0	0	2	74
16	Kerala	0	0	14	6	3	0	1	1
17	Lakshwadeep	0	0	0	1	0	0	0	
18	Ladakh								10
19	Madhya Pradesh	16	0	1	1	2	0	8	203
20	Maharashtra	2	0	9	1	3	1	4	43
21	Manipur	5	0	6	1	0	0	1	5
22	Meghalaya	7	0	1	0	0	0	1	9
23	Mizoram	8	0	2	0	0	0	1	1
24	Nagaland	11	0	0	0	0	0	1	11
25	Odisha	13	0	1	0	15	2	10	172
26	Punjab	0	12	0	0	0	0	2	21
27	Pondicherry	0	0	1	1	0	0	0	
28	Rajasthan	4	2	1	1	0	0	5	186
29	Sikkim	1	0	4	0	0	0	1	0
30	Tamil Nadu	0	7	1	0	0	0	2	44
31	Telangana	1	0	1	1	8	1	3	389
32	Tripura	1	0	0	0	0	0	1	9
33	Uttarakhand	0	1	2	2	0	0	2	23
34	Uttar Pradesh	0	17	21	20	3	0	8	702
35	West Bengal	0	9	12	11	1	0	5	86
TOTAL		108	61	121	88	90	30	117	3479

Source : PRABANDH